

THE NATIONAL GREEN TRIBUNAL,
PRINCIPAL BENCH,
FARIDKOT HOUSE NEW DELHI-110001.

OA No. 1046/2024

MEMO OF PARTIES

SUB: News item titled "Saving Kashmir's Brown Bears Is a Race Against Time; Wildlife SOS And J&K Wildlife Protection Dept Take Challenge" appearing in India.com dated 27.07.2024...(Tribunal on its own motion)

VS

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